GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.5687

TO BE ANSWERED ON THE 7TH APRIL, 2017

AIR FORCE SCHOOLS

5687. KUNWAR HARIBANSH SINGH:

SHRI S.R. VIJAYAKUMAR:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRI SUDHEER GUPTA:

SHRI BIDYUT BARAN MAHATO:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) the number of Air Force Schools that are functioning in the country at present, place-wise;
- (b) the details of the criteria / points fixed by the Air Force school for admission of LKG / UKG children;
- (c) whether school authority has given extra points for children of Public Sector Undertakings (PSUs) employees and denying the same to Para-military forces and Central Government employees children for admission;
- (d) if so, the details thereof and the reasons therefor; and
- (e) whether the Government has enquired the matter for said malpractice and if so, the details thereof and the corrective measures taken / being taken by the Government in this regard?

A N S W E R

MINISTER OF STATE

(DR. SUBHASH BHAMRE)

IN THE MINISTRY OF DEFENCE

रारायमं ी

(डा. स्भाष भामरे)

(a) There are 132 Air Force Schools functioning in the country. Details are as under:-

SI No.	State	Number of AF Schools	
1.	Andhra Pradesh	04	
2.	Assam	10	
3.	Bihar	04	
4.	Delhi	19	
5.	Gujarat	09	

6.	Haryana	08
9.	Himachal Pradesh	01
10.	J& K	04
11.	Karnataka	09
12.	Kerala	01
13.	Madhya Pradesh	03
14.	Maharashtra	13
15.	Meghalaya	02
16.	Punjab	13
17.	Rajasthan	07
18.	Tamil Nadu	05
19.	Uttar Pradesh	13
20.	West Bengal	07

(b) to (e): The criteria for admission of children to UKG in Air Force Schools are as follows:-

SI. No.	Criteria	Specification	Points
1	Neighbourhood (25 points)	Upto 05 Km	25
		05 to 10 Km	20
		10 to 15 Km	15
2	Sibling studying in the School (15 points)	Real brother /sister of the child	15
3	Alumni of School (10 points)	If both parents are ex-students of the school	10
		If father /mother is an Ex-student of the school	05
4	Single parent (10 points)	Child of widow / widower / unmarried / Legally Divorced under conditions	10
5	Girl Child (10 Points)	In case of twins, where one is a male child & the other is a girl and both children are seeking admission the boy child will also be given 10 points.	10

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6	Ex-Servicemen or deceased defence	(a) Children of Ex-airwarriors, NC(E)s.	20
	personnel or deceased IAF	(b) Grand Children of Ex- air warriors / NC(E)s.	20
	civilian employee or serving IAF NPF		15
	employee (20 points).	(d) Children of Ex-Air Force civilians.	15
		(e) Children of IAF NPF employees.	15
		(f) Children of deceased air warriors / NC(E)s.	20
		(g) Children of deceased Ex-Army/ Ex-Navy personnel.	15
		(h) Children of deceased AF civilian employee.	15
7	Serving PSUs Employees (10 points).	Children of serving PSUs employees.	10

2. However, three Air Force schools viz. Air Force Bal Bharati School, The Air Force School and Air Force Golden Jubilee Institute situated in Delhi are private un-aided schools under aegies of IAF Educational and Cultural society, which used to provide points to children of Army/Navy'/Para Military/ Other Central &State Government and PSU employees in the criteria and scale for admission to UKG classes. The same has been discontinued except to PSUs from the academic session 2016-17, based on the order of Hon'ble Delhi High Court and the circular of the Deptt. of Education, Govt of NCT of Delhi.
